

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00554/2019

Jabalpur, this Tuesday, the 23rd day of July, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Sushil Kumar Uikey, S/o Dinesh Kumar Uikey, Aged about 25 years R/o Village Sarardol, Tahsil Ghansour District Seoni (M.P.)
2. Ku. Priyanka Uikey, D/o Vijay Singh Uikey Aged about 20 years R/o Village Sarardol, Tahsil Ghansour District Seoni (M.P.)

-Applicants

(By Advocate –**Smt. Versha Kothari**)

V e r s u s

1. Union of India, Ministry of Railway Through Principal Secretary Rail Bhawan, New Delhi 110001
2. South East Central Railway, Through its Divisional Railway Manager, Division Nagpur Kingsway Nagpur 440001
3. Senior Divisional Personal Officer, South East Central Railway Division Nagpur Kingsway Nagpur 440001

- Respondents

(By Advocate –**Shri A.S. Raizada**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to file a fresh with individual applications.

2. Prayer allowed.

3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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